

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated, the 18<sup>th</sup> November, 2019.

No.HCM/1/96/BENCH As directed vide order dated 12.11.2019 passed in MFA No. 2 of 2018, it is notified that the parties should file all marked and relied upon documents of the Lower Courts and Tribunals in clear and readable form at the time of filing Writ Petition, Civil Revision Petition, Civil Revision Petition (Art. 227), Appeal, Revision, MFA, MAC Appln. etc. before the High Court, failing which, it is liable to be summarily rejected.

This notification will come into force from today.

By Orders etc.,

Sd/-

(W. TONEN MEITEI)  
**REGISTRAR (Judl)**

Imphal, the 18<sup>th</sup> November, 2019

No.HCM/1/96/BENCH/  
Copy to :-

25763-82

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer/Court Managers, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters/Law Assistants, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

*For kind information and circulation to the learned members*

W-Tonen Meitei 18.11.19

(W. TONEN MEITEI)  
**REGISTRAR (Judl)**